

(b) the amount realised by way of penalty during each of the past three year. by the Railway Magistrates under the Indian Railways Act?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) No. Although the Railway Magistrates have been doing good work, the resultant reduction in the number of passengers travelling without tickets cannot be called considerable.

(b) The amount of fines and excess charges recovered from the ticketless passengers prosecuted before the Railway Magistrates during the past three years is as follows:—

	<i>Fines</i>	<i>Excess charges</i>
	<i>Rs.</i>	<i>Rs.</i>
1954-55	92,223	55,783
1955-56	41,198	45,439
1956-57	55,842	41,567

Class III Posts

1690. Shri D. C. Sharma: Will the Minister of Railways be pleased to state the number of candidates interviewed and kept on the waiting list for class III appointments by the Railway Service Commission, Allahabad, as on the 30th of November, 1957?

The Deputy Minister of Railways (Shri Shahmawaz Khan): It is presumed the information required is in connection with persons who were selected for Class III appointments by the Railway Service Commission, Allahabad, and whose names were forwarded to the Northern and North Eastern Railways but have not been offered appointments as on 30-11-57. On this presumption, the required information is as given below:—

30-9-1957	1,535
Northern Railway	1,210

गंडक परियोजना

१९६१. { श्री बिभूति मिश्र :
श्री राम सुभग सिंह :
श्री सुजन सिंह :

क्या सिंचाई और बिजुल मंत्री २६ अगस्त, १९५७ के तारकित प्रश्न संख्या

१९६८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि गंडक परियोजना (बिहार) के बारे में, विशेषतः नेपाल सरकार से बातचीत के बारे में इस बीच क्या कुछ और प्रगति हुई है ?

सिंचाई तथा बिजुल मंत्री (श्री स० का० पाटिल) : गंडक परियोजना रिपोर्ट की तकनीकी (टेक्निकल) जांच अभी पूरी नहीं हुई है और उस पर काम चालू करने के बारे में नेपाल सरकार से बातचीत चल रही है ।

"G.M.F." Scheme

1692. Shri Elayaperumal: Will the Minister of Food and Agriculture be pleased to state the amount allotted for 1957-58 by way of loans and aid by the Government of India to the Government of Madras for sinking wells and well repairing schemes under the Grow More Food Programme?

The Minister of Food and Agriculture (Shri A. P. Jain): No amount has so far been asked for by the Government of Madras for sinking wells and well repairing schemes during 1957-58, hence no amount has been sanctioned.

Aerodrome at Trichy

1693. Shri Elayaperumal: Will the Minister of Transport and Communications be pleased to state the amount allotted for the construction of a terminal building at Trichy Aerodrome in Madras State?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Rs. 6,20,620.

Community Development and N.E.S. Blocks, Madras State

1694. Shri Elayaperumal: Will the Minister of Community Development be pleased to state the number of Blocks started in South Arcot and Trichy Districts in Madras State under the Community Development and National Extension Service programme since 1956?